

ITEM NO.24

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4120-4121/2024

STATE OF U.P.

Appellant(s)

VERSUS

RAHUL SINGH @ GOVIND SINGH

Respondent(s)

IA No. 47715/2023 - EXEMPTION FROM FILING O.T.

Date : 07-03-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) :

Mr. Mujahid Ahmad, Adv.
Mr. Rochak Kharbanda, Adv.
Dr. O.p.kharbanda, Adv.
Dr. Raj Kumar Jain, Adv.
Mr. Rajat Kharbanda, Adv.
Mr. Chand Qureshi, AOR
Mr. Deepak Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent is duly represented.

Digitized copies of Original Records of High Court and Trial
Court has still not been received yet. Let a reminder be issued.

List again on 29.04.2025.

Counter Affidavit, if any, be filed in the meantime.

SUJATA SINGH
Registrar

pm